

**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

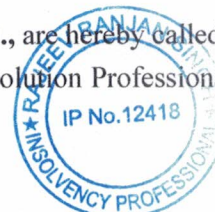
**FOR THE ATTENTION OF THE CREDITORS OF
AZAM RUBBER PRODUCTS PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Azam Rubber Products Private Limited
2.	Date of incorporation of corporate debtor	25-07-1994
3.	Authority under which corporate debtor is incorporated / registered	RoC-Kanpur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U19201UP1994PTC016709
5.	Address of the registered office and principal office (if any) of corporate debtor	AL 9, Sector 13, GIDA Industrial Area, Gorakhpur, Uttar Pradesh - 273209
6.	Insolvency commencement date in respect of corporate debtor	13-04-2023
7.	Estimated date of closure of insolvency resolution process	10-10-2023 (180 days from Insolvency Commencement Date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Rajeev Ranjan Singh IBBI/IPA-002/IP-N00707/2018-2019/12418 AFA valid upto: 06.11.2023
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: Flat No. 14049, 16 Avenue, Gaur City-2, Greater Noida West, Gautam Buddha Nagar, Uttar Pradesh – 201310 Email ID: ip.rajeevsingh@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 532, 5th Floor, Somdatt Chamber-II, Bhikaji Cama Place, New Delhi-110066 Email ID: azamrubber.ibc@gmail.com
11.	Last date for submission of claims	27-04-2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads Not Applicable

Notice is hereby given that the Hon'ble NCLT, Allahabad Bench, ordered the commencement of Corporate Insolvency Resolution Process of the **Azam Rubber Products Pvt. Ltd.** vide its order dated 13.04.2023.

Accordingly, the Creditors of **Azam Rubber Products Private Ltd.**, are hereby called upon to submit their claims with proof on or before 27.04.2023 to the Interim Resolution Professional at the address mentioned against Entry No. 10 only.

Rajeev Ranjan Singh



The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Rajeev Ranjan Singh

Rajeev Ranjan Singh
Interim Resolution Professional
IBBI/IPA-002/IP-N00707/2018-2019/12418
IBBI Reg. address: Flat No. 14049, 16 Avenue,
Gaur City-2, Greater Noida West,
Gautam Buddha Nagar, Uttar Pradesh – 201310
azamrubber.ibc@gmail.com , ip.rajeevsingh@gmail.com

Date: 15.04.2023

Place: NOIDA, U.P.